

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 18.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 112-2021	16. CC 772-2018
2. OS 130-2021	17. CC 955-2009
3. CC 3397-2021	18. CC 227-2015
4. C.Misc 217-2019	19. CC 397-2015
5. C.Misc 116-2021	20. CC 470-2009
6. Cr. 197-2021	21. CC 98-2016
7. CC 1400-2011	22. CC 438-2017
8. CC 464-2013	23. CC 908-2014
9. CC 365-2014	24. CC 1065-2014
10. CC 81-2017	25. CC 1232-2014
11. CC 1304-2015	26. CC 886-2015
12. CC 1149-2017	27. CC 1016-2015
13. CC 446-2017	28. CC 174-2016
14. CC 536-2017	29. Crl.Misc 48-2019
15. CC 690-2018	30. PCR 255-2017

Hosakote
Dated: 17.06.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **18.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Cr 45/2021 (TSPS)	16. OS 211/2009
2. Cr 69/2021 (NGPS)	17. OS 381/2016
3. Cr 85/2021 (NGPS)	18. OS 15/2017
4. Cr 93/2021 (NGPS)	19. OS 49/2017
5. CC 1019/2009	20. OS 169/2018
6. CC 496/2014	21. OS 41/2019
7. CC 358/2019	22. OS 63/2019
8. CC 3259/2021	23. OS 123/2019
9. CC 3293/2021	24. OS 223/2019
10. OS 167/2006	25. OS 279/2019
11. OS 73/2007	26. OS 3/2020
12. OS 230/2008	27. OS 209/2020
13. OS 385/2012	28. OS 242/2020
14. OS 215/2017	29. OS 27/2021
15. OS 135/2021 Krishnaya Vs Thimmarayappa (Poojari)	30. OS 83/2021

Hosakote
17.06.2021

Girish R.B.
17/6/21
Addl. Civil Judge & JMFC.,
Hosakote.

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